

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

D.A.NO.1982/96

HON'BLE JUSTICE CHETTUR SANKARAN NAIR(J), CHAIRMAN  
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 19th day of September, 1996.

Shri Leela Ram  
s/o Shri Pooran  
aged about 32 years  
r/o House No.4174, G-Block  
Gali No.12  
Sangam Vihar  
NEW DELHI. .... Applicant

(By Shri S.S.Tiwari, Advocate)

vs.

1. Union of India-through

The General Manager  
Northern Railway  
Baroda House  
NEW DELHI - 110 001.

2. Asstt. Executive Engineer

Northern Railway  
Delhi Division  
Karnal.

... Respondents

The application having been heard  
on 19.9.1996, the Tribunal on the  
same day delivered the following:

O R D E R

Chettur Sankaran Nair(J), Chairman

Applicant, a Casual Labour seeks a  
direction to respondents to re-engage him. We do  
not think that we need take on ourselves the responsibilit  
of making a fact adjudication and issue directions on the  
basis of that. Applicant has set out his case in A  
representation and that is pending consideration  
before second respondent. Learned counsel for applicant  
submits that leave may be granted to submit a compre-  
hensive representation. Applicant may make a

Contd...2/-

comprehensive representation setting out the full facts of the case and supporting the same with evidence, if any. If a representation is so made, second respondent will consider the same with reference to the material placed before him and on the basis of material available with him, pass a speaking order thereon within three months from the date of receipt of the representation and communicate the same to applicant.

2. Applicant will produce a copy of the application and a copy of this order before second respondent and obtain his acknowledgement, and file the same with a memo in the Registry. Registry will append that memo to this file. With these directions, we dispose of the application.

Dated, the 19th September, 1996.

*Rakesh*  
(R.K.AHOOJA)  
MEMBER(A)

*Chettur Sankaran Nair*  
(CHETTUR SANKARAN NAIR(J))  
CHAIRMAN

/rao/